

10

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 28 of 2018 In C.P. (I.B) No. 40/7/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

Name of the Company: Dakshin Gujarat Vij Co. Ltd.  
V/s.  
Essar Steels Ltd.

Section of the Companies Act: Section 60(5) of the Insolvency and Bankruptcy  
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PREMAL JOSHI	Advocate	Applicant	Premal Joshi
2.	Sahil Shah Parth Shah	Advocates	RP of Essar Steel Ltd.	Sahil Shah

**ORDER**

Learned Advocate Mr. Premal Joshi present for Applicant. Learned Advocate Mr. Sahil Shah with Parth Shah present for RP in IA 28/2018.

Learned Advocate Mr. Parth Shah represented that he will file Vakalatnama and objections for RP.

RP shall file objections within one week serving a copy in advance to other side.

List the matter on 12.02.2018

*Manora*  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

*B. Raveendra Babu*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5th day of February, 2018.